

Warrant against Putin could complicate Ukraine peace

JUSTICE, PEACE APPEAR TO BE ONLY REMOTE POSSIBILITIES TODAY

PTI

THE HAGUE

An international arrest warrant for President Vladimir Putin raises the prospect of the man whose country invaded Ukraine facing justice, but it complicates efforts to end that war in peace talks.

Both justice and peace appear to be only remote possibilities today, and the conflicting relationship between the two is a quandary at the heart of a March 17 decision by the International Criminal Court to seek the Russian leader's arrest.

Judges in The Hague found reasonable grounds to believe that Putin and his commissioner for children's rights were responsible for war crimes, specifically the unlawful deportation and unlawful transfer of children from occupied areas of Ukraine to Russia.

As unlikely as Putin sitting in a Hague courtroom seems now, other leaders have faced justice in international courts.

Former Serbian strongman Slobodan Milosevic, a driving force behind the Balkan wars of the 1990s, went on trial for

Ukrainian official offers plan for a Crimea without Russia

KYIV: A top Ukrainian official on Sunday outlined a series of steps the government in Kyiv would take after the country reclaims control of Crimea, including dismantling the strategic bridge that links the seized Black Sea peninsula to Russia.

Oleksiy Danilov, the secretary of Ukraine's National Security and Defense Council, published the plan as Ukraine's military prepares for a spring counteroffensive in hopes of making new, decisive gains after more than 13 months of war to end Russia's full-scale invasion.

Moscow annexed Crimea from Ukraine in 2014, but most of the world does not recognize it as Russian territory. The peninsula's future status will be a key feature in any negotiations on ending the current fighting.

war crimes, including genocide, at a United Nations tribunal in The Hague after he lost power. He died in his cell in 2006 before a verdict could be reached.

Serbia, which wants European Union membership but has maintained close ties to Russia, is one of the countries that has criticised the ICC's action. The warrants will have bad political consequences and create a great reluctance to talk about peace (and) about truce in Ukraine, populist Serbian President Aleksandar Vucic said.

Others see consequences for Putin, and for anyone judged guilty of war crimes, as the primary desired outcome of international action.

There will be no escape for the perpetrator and his henchmen," European Union lead-

er Ursula von der Leyen said on Friday in a speech to mark the one-year anniversary of the liberation of Bucha, the Ukraine town that saw some of the worst atrocities in the war. War criminals will be held accountable for their deeds.

Hungary did not join the other 26 EU members in signing a resolution in support of the ICC warrant for Putin. The government's chief of staff, Gergely Gulyas, said Hungarian authorities would not arrest Putin if he were to enter the country..

He called the warrants not the most fortunate because they lead toward escalation and not toward peace.

Putin appears to have a strong grip on power, and some analysts suspect the warrant hanging over him could provide an incentive to prolong the fighting.

The arrest warrant for Putin might undermine efforts to reach a peace deal in Ukraine, Daniel Kremaric, an associate professor of political science at Northwestern University, said in emailed comments to The Associated Press.

Identification of Indian family found dead at US border pending

PTI

TORONTO

The identities of people of Indian descent whose bodies were found in marshland have not been released by the Canadian police, pending identification and notification of next of kin, a media report said on Sunday, as the circumstances of their deaths continued to be probed.

Bodies of 8 persons were found Friday in a marsh on the riverbank near Akwesasne, a community which straddles Quebec, Ontario and New York state. Police say the deceased believed to be two families of Indian and Romanian descent were trying to cross into the US from Canada. Among them were two children under the age of three, both Canadian citizens.

Akwesasne officials have named two family members of Romanian descent including a man holding his two children's passports who were among eight bodies recovered from the St. Lawrence River, near the Quebec-Ontario border, the Canadian Broadcasting Corporation (CBC) reported.

The identities of other people recovered of Indian descent have not been released, pending identification and notification of next of kin, the Montreal Gazette newspaper reported.

26 killed after tornadoes rake US Midwest, South

PTI

WYNNIE

Storms that dropped possibly dozens of tornadoes killed at least 26 people in small towns and big cities across the South and Midwest, tearing a path through the Arkansas capital, collapsing the roof of a packed concert venue in Illinois and stunning people throughout the region Saturday with the damage's scope.

Confirmed or suspected tornadoes in at least eight states destroyed homes and businesses, splintered trees and laid waste to neighbourhoods across a broad swath of the country.

The dead included at least nine in one Tennessee county, four in the small town of Wynne, Arkansas, three in Sullivan, Indiana, and four in Illinois.

Other deaths from the storms that hit Friday night into Saturday were reported in Alabama and Mississippi, along with one near Little Rock, Arkansas, where city officials said more than 2,600 buildings were in a tornado's path. Residents of Wynne, a community of about 8,000 people 50 miles (80 kilometres) west of Memphis, Tennessee,



Chad Mills tries to recover as much as he can while using a compact track loader at what used to be his home along Hwy 15 in Pontotoc, Mississippi on Saturday. PTI

woke Saturday to find the high school's roof shredded and its windows blown out.

Huge trees lay on the ground, their stumps reduced to nubs. Broken walls, windows and roofs pocked homes and businesses.

Debris lay scattered inside the shells of homes and on lawns: clothing, insulation, toys, splintered furniture, a pickup truck with its windows shattered.

Ashley Macmillan said she, her husband and their children huddled with their dogs in a small bathroom as a tornado passed, praying and saying

goodbye to each other, because we thought we were dead.

A falling tree seriously damaged their home, but they were unhurt. We could feel the house shaking, we could hear loud noises, dishes rattling. And then it just got calm, she said. Recovery was already underway, with workers using chainsaws and bulldozers to clear the area and utility crews restoring power.

Nine people died in Tennessee's McNairy County, east of Memphis, according to Patrick Sheehan, director the Tennessee Emergency Management Agency.

Rebounding Pope Francis leads Palm Sunday service in Vatican



Pope Francis arrives to celebrate the Palm Sunday's mass in St Peter's Square at The Vatican on Sunday, a day after being discharged from the Agostino Gemelli University Hospital in Rome, where he has been treated for bronchitis, The Vatican said. PTI

PTI

VATICAN CITY

Pope Francis opened the celebration Mass in St Peter's Square on Palm Sunday, presiding at his first ceremony after his hospital stay for bronchitis.

On a cloudy morning, Francis wore a long, ivory-colored coat as he was driven into the square aboard a pope mobile. Ahead of him, scores of prelates and priests and tens of thousands of rank-and-file faithful clutching palm fronds

or olive branches filled the square.

Francis, 86, received antibiotics administered intravenously during his three-day stay. He last previous appearance on St. Peter's Square was for his regular Wednesday public audience. He was taken to Rome's Gemelli Policlinic that same day after feeling ill.

Palm Sunday opens a heavy schedule of Holy Week appointments for him.

At the start of the Mass, Francis took his place in a chair before the towering ob-

elisk as a procession of cardinals in bright-red vestments and other faithful moved through the square.

His voice sounded strong as he opened the ceremony, which observed Jesus' entrance into Jerusalem in the time leading up to his crucifixion, which Christians mark on Good Friday.

The Vatican on Saturday said Francis would preside at the Holy Week ceremonies, which culminate with Easter Sunday Mass in the square on April 9.

Rwanda is safe to resettle migrants, says Braverman

DECLINES TO SET DEADLINE FOR FIRST DEPORTATIONS

AGENCIES

LONDON

Britain's interior minister Suella Braverman said she was convinced Rwanda was a safe country to resettle migrants who had arrived in Britain illegally but she declined to set any deadline for the first deportations to the country.

The British government is hoping to send thousands of migrants more than 4,000 miles away to the East African country as part of a 120 million pound (\$148 million) deal to deter asylum seekers crossing the English Channel from France in small boats.

The plan was announced in April 2022, but the first deportation flight was blocked by an injunction from the European Court of Human Rights. London's High court ruled in December the scheme was legal, but opponents are seeking to appeal that ruling.

Britain last month set out details of a new law barring the entry of asylum seekers arriving in small boats across the Channel that will prevent them from claiming asylum and will aim to deport them either back to their homeland or to so-called safe third countries.

Some charities say the proposed law could be impractical and criminalise the efforts of thousands of genuine refugees. Braverman was asked by



File photo of British Home Secretary Suella Braverman meeting members of the Norrskan Foundation during her visit to Kigali, Rwanda on March 18, 2023.



We're looking at 2023 and beyond. The High Court - senior expert judges - have looked into the detail of our arrangement with Rwanda and found it to be a safe country and found our arrangements to be lawful," — **Suella Braverman**, Britain's interior minister

a British news channel anchor about a violent protest over rations in a camp in Rwanda in 2018, which Rwandan police said resulted in the deaths of at least five refugees.

Braverman said she was not familiar with that case but was "on strong ground" in saying Rwanda was a safe

country, and she added that it was the right solution for Britain's small boats problem.

"We're looking at 2023 and beyond," she said on Sunday. "The High Court - senior expert judges - have looked into the detail of our arrangement with Rwanda and found it to be a safe country and found our arrangements to be lawful."

Braverman, who visited Rwanda last month, would not give a deadline for the first flight to depart.

"We have to be realistic," she said. "We had a very strong victory in the High Court at the end of last year on Rwanda. We've now introduced legislation. We want to move as quickly as possible to relocate people from the UK to Rwanda."

Finns vote in tight election

PTI

HELSINKI

Three parties were expected to be in a tight race as Finland held its general election on Sunday, with Prime Minister Sanna Marin's Social Democrats fighting to secure a second term running the government.

Over 2,400 candidates from 22 parties were vying for the 200 seats in the Nordic country's parliament, the Eduskunta. Some 40 per cent of eligible voters cast their ballots in advance.

Marin, who at age 37 is one of Europe's youngest leaders, has received praise for handling of the pandemic.

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City of Trump's dreams delivers his comeuppance

PTI

NEW YORK

His name has been plastered on this city's tabloids, bolted to its buildings and cemented to a special breed of brash New York confidence. Now, with Donald Trump due to return to the place that put him on the map, the city he loved is poised to deliver his comeuppance.

Rejected by its voters, ostracised by its protesters and now rebuked by its jurors, the people of New York have one more thing to splash Trump's name on: Indictment No. 71543-23.

He wanted to be in Manhattan. He loved Manhattan. He had a connection to Manhattan, says Barbara Res, a longtime employee of the former president who was a vice president at the Trump Organization. I don't know that he has accepted it and I don't know that he believes it, but New York turned on him.

None of Trump's romances have lasted longer than his courtship of New York. He placed ad-



could match his blend of ostentatious and outlandish. His love of the city going unrequited is Shakespearean enough, but Trump took it a step further, rising to the presidency only to become a hometown antihero.

Trump was born and raised in Queens to a real estate developer father whose projects were largely in Queens and Brooklyn.

But the younger Trump ached to cross the East River and make his name in Manhattan.

He gained a foothold with his transformation of the rundown Commodore Hotel into a glittering Grand Hyatt and ensured a spotlight on himself by appearing at the side of politicians and celebrities, popping up at Studio 54 and other hot spots and coaxing

near-constant media coverage.

By the greed-is-good 1980s, he was a New York fixture. And in a city that prides itself as the center of the world, Trump saw himself as king.

Trump grew up with a great deal of resentment toward others who he thought had more fame, wealth, or popularity, says David Greenberg, a Rutgers University professor who wrote Republic of Spin: An Inside History of the American Presidency. Making it in Manhattan building Trump Tower and becoming a fixture of the Manhattan social scene in the 1980s meant a lot to him.

The feeling was never truly mutual, though. Trump left a trail of unpaid bills, jilted workers and everyday New Yorkers who saw through his shameless self-promotion. He may have been a singular character, but in a city of 8 million stories, his was just another one.

So, for years, Trump's life here continued as the city raced on around him. Marriages came and went. Skyscrapers rose. Bank-

ruptcies were filed. Trump flickered in and out of fame's upper echelon.

He may never have been a common New Yorker, packed in the subway on the morning commute or grabbing a hot dog from a street vendor, but for many he remained a benign, if outsized, presence.

That began changing with years of bizarre, racially-fueled lies about Barack Obama's birthplace, and by the time he descended the golden escalator at Trump Tower on June 16, 2015, to announce his presidential bid, many in his hometown had little patience for the vitriol he spewed.

Rockefeller Center played host to a weekly Saturday Night Live that made him a mockery, and at a Waldorf-Astoria gala, he elicited groans. In vast swaths of the city, distaste for Trump turned to hatred.

Even among Republicans, many saw him as believable as a Gucci bag on Canal Street. Trump won the state's Republican primary, but couldn't convince GOP voters in Manhattan.

FORM A PUBLIC ANOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF KENS GUEST HOUSE PRIVATE LIMITED		
1.	NAME OF CORPORATE PERSON	KENS GUEST HOUSE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12/06/2006
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, GOA
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U55101GA2006PTCC004630
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	"CROW", 1ST FLOOR, BUILDING A, BELBHAT, CHORAO, ILHAS GOA CHORAO GA 403102 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	31ST MARCH, 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: SANDEEP JAYANT KULKARNI ADDRESS: 27/2, GUJARAT COLONY, NEAR HOTEL SAMARTH, PAUD ROAD, VANAZ CORNER, KOTHRUD PUNE, MAHARASHTRA, 411038 EMAIL ID: kulkarni.sandeep@rediffmail.com TELEPHONE NO: 9673000045 REGISTRATION NO: IBBI/IPA-002/IP-No1080/2021-2022/13714
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30TH APRIL, 2023

Notice is hereby given that the Kens Guest House Private Limited has commenced voluntary liquidation on 31st March, 2023.
The stakeholders of Kens Guest House Private Limited are hereby called upon to submit a proof of their claims, on or before **30th April, 2023**, to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Date: 3rd April, 2023
Place: Goa

Sandeep Jayant Kulkarni
Reg No. IBBI/IPA-002/IP-No1080/2021-2022/13714
Liquidator